

U/b

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.**

O.A.210/00356/2019

Date of decision : June 10, 2019.

**Coram: Dr. Bhagwan Sahai, Member (Administrative)
R.N. Singh, Member (Judicial).**

Suryakant Shankarrao Gaikwad,
Residing at Sai Samarth Niwas,
60/1C, Sai Nagar, Galli No.03,
Near Sahil Apartment, Kondawa BK,
Pune - 411 048. .. Applicant.

(By Advocate Shri M.V. Rawool).

Versus

1. Union of India, through
The Additional CPFC (MH & CG),
Employees P.F. Organisation,
341, Bhavishya Nidhi Bhavan,
Bandra (East), Mumbai-400 051.
2. The Central P.F. Commissioner,
Employee Provident Fund
Organization,
14, 6th Floor, NBCC,
Bhikaji Cama Palace,
New Delhi - 110 066.
3. Regional P.F. Commissioner,
Pune Region, Golibar Maidan,
Cantonment Board Bhavan,
Pune - 411 001. .. Respondents.

O R D E R (O R A L)

Per : R. N. Singh, Member (Judicial)

Present.

1. Shri M. V. Rawool, learned counsel for the applicant.
2. After arguing for sometime, the learned counsel for the applicant seeks permission to

withdraw the OA with liberty to file a better OA.

3. In the facts and circumstances, permission is granted. The OA stands dismissed as withdrawn with liberty aforesaid.

4. No order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.

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